

**Shri Gidwani :** May I know whether this committee will consider the question as to who is the final authority to sanction the tenders for the construction of bridges?

**Mr. Speaker :** How does it arise out of this?

**Dr. Lanka Sundaram :** Accidentally.

**Mr. Speaker :** I am going to the next question.

### दिल्ली परिवहन सेवा

\*४६. श्री नवल प्रभाकर : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली परिवहन सेवा ने प्रथिम टिकट बेचने के लिये नये कर्मचारियों की भर्ती की है; और

(ख) यदि हां, तो उनकी संख्या क्या है ?

रेलवे तथा परिवहन उपमंत्री (श्री शाहनवाज खां) : (क) जी, हां।

(ख) ५० कन्डक्टर और एक सहायक खजान्ची ।

श्री नवल प्रभाकर : क्या यह सत्य है कि ये लोग बसों में बिना टिकट सफ़र करने की बुराई को समाप्त करने के लिये रखे गये हैं ?

श्री शाहनवाज खां : जी हां, इन को इसी लिये रखा गया है कि लोग बगैर टिकट के सफ़र न करें।

श्री नवल प्रभाकर : इस प्रकार डी० टी० एस० को कितना फ़ायदा होगा ?

श्री शाहनवाज खां : छः महीने के अन्दर अन्दर तकरीबन १ लाख ८१ हजार रुपये की आमदानी बढ़ी है, जब कि इन मादमियों पर तकरीबन २५ हजार रुपये का खर्चा आया है।

**Shri Matthen :** What steps have been taken to encourage and enforce the queue system in the bus stands? If the bus stops a few yards away from the stand where the people are standing in queue, other people rush into the bus. What steps

have been taken to enforce the queue system?

**Shri Shahnawaz Khan :** The queue system has already caught the imagination of the Delhi public and generally queues are formed in all the bus stands. Where we have introduced this new scheme of issue of tickets in advance, our people request the public to come in the queue. But in other stands we do not have any method to enforce it.

**Mr. Speaker :** Next question.

**Shri Matthen :** The hon. Minister has not understood my question.

**Mr. Speaker :** I have called the next question.

### Assault on Railway Pay Clerk at Rajahmundry

\*47. **Dr. Rama Rao :** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 2146 on the 13th September, 1956 and state:

(a) whether he has since received any report from the State Government about the assault on the Railway Pay clerk on Southern Railway at Rajahmundry;

(b) whether the Railway authorities have made any departmental enquiries; and

(c) if so, the findings thereof?

**The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan) :**

(a) and (b). No.

(c) Does not arise.

**Dr. Rama Rao :** In view of the fact that the pay clerk who was carrying Rs. 7 to 8 lakhs was removed from the train and assaulted and otherwise harassed, may I know why the Government has not instituted any departmental enquiry?

**Shri Shahnawaz Khan :** The police have already registered a case. We thought it would be improper to come in their way. We are waiting till they complete their proceedings.

**Dr. Rama Rao :** May I know for what this clerk is being prosecuted. Is it for performing duty properly or for any false charge?

**Shri Shahnawaz Khan :** No.

**Mr. Speaker :** When a case is pending...

**Dr. Rama Rao :** What is the case?

**Mr. Speaker :** We cannot go into the details of the case.